

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 226 of 2018

IN THE MATTER OF:

Neeraj Saluja & Anr. ...Appellants

Vs.

State Bank of India ...Respondent

Company Appeal (AT) (Insolvency) No. 227 of 2018

IN THE MATTER OF:

Neeraj Saluja & Anr. ...Appellants

Vs.

State Bank of India ...Respondent

Present: For Appellants: - Mr. Arvind Kumar Gupta and Ms. Henna George, Advocates.

For Respondent: - Mr. Siddhant Kant and Mr. Jasveen Kaur, Advocates.

O R D E R

16.08.2019— It is informed that the matter is still pending before the Hon'ble Supreme Court and is likely to be listed on 23rd August, 2019.

For the aforesaid reason, we adjourn the matters.

Contd/-.....

Post the case 'for orders' on 16th October, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g